

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 127 OF 2015

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Power Grid Corporation of India Ltd. Appellant(s)
Vs
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Matrugupta Mishra
Mr. Sahil Kaul for R-10
Mr. Abhishek Birthray for R-11

ORDER

We have heard learned counsel for the parties. Hearing is concluded . ***Judgment is Reserved.***

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt